

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Employees State Insurance (ESI) hospital Gulbarga (Karnataka) was inaugurated on 1st February, 2014. The total staff is as under:

1. Doctors - 120
2. Nurses - 198
3. Nursing Orderly - 36
4. House Keeping - 87
5. Technicians - 29

Further, ESI Hospital, Gulbarga (Karnataka) is a 470 bedded hospital. The average OPD attendance is 300 plus with average patient admission of 150 plus.

Wage rights of contract labourers

1720. DR. R. LAKSHMANAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that to enforce the wage rights of contract labourers across the country, Chief Labour Commissioner machinery conducted Special Drive across the country;

(b) if so, the details thereof;

(c) whether instances of irregularities have been detected during the Special Drive; and

(d) if so, the details thereof and penal action taken against the violators of the Contract Labour (Regulation and Abolition) Act, 1970?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Special drive of inspection was conducted by the Chief Labour Commissioner Organization across the country from 1st August, 2016 to 9th September, 2016. Total 12046 number of inspections were conducted under various labour laws during the special drive.

(c) and (d) A total of 84673 irregularities were detected during the special drive of inspection under various labour laws. The employers have been asked to rectify the irregularities by way of issuing show cause notice cum inspection reports by inspecting officers. Whoever fails to comply with the same would be prosecuted after following due procedure of law.